CONSTITUTION OF BENCHES OF HIGH COURT OF JHARKHAND, RANCHI

w.e.f. 21.04.2025

DIVISION BENCHES

1	Hon'ble The Chief Justice	Monday to	LPA : [Fresh Filing, Orders, Admission]
	& Hon'ble Mr. Justice Rajesh Shankar	Thursday (Whole Day)	LPA [Year up till 2015]:- Final Hearing
		&	W.P.(PIL):- Fresh filing, Orders, Admission.
		Friday (1 st Half)	WPT; T.A.; Tax Cases; Company Appeal:- Fresh filing,
		, ,	Orders, Admission & Hearing
			Cases referred to D.B.
			Writ petitions challenging Vires &Validity of Acts and
			Rules
			All matters relating to Mines (including Minor Mineral)
			[Year 2018 onwards]
			All matters relating to Tender (excluding admitted)
			contractual dues), Auction/E-Auction:-
			Orders, Admission & Hearing
			• A.C.(D.B.)
			Cases related to Judicial Officers
			Matters relating to staff of the High Court and District
			Judiciary
			All matter relating to High Court and Dist. Judiciary
			irrespective of any assignment made prior on 25.09.2024
			Cont.(Cvl.)(D.B.); Cont.(Cr.); Cont. (Appl.)
			Arbitration Appeals of value more than Rs. 2 crores
			Commercial Appellate Division including all matters
			arising out of Commercial Courts
			CAT matters
			All residual and other matters.
2	Hon'ble Mr. Justice S.N. Prasad	Monday to	 Tied up and Assigned matters LPA [2016 onwards]:- Hearing
	&	Thursday	F.A.(D.B.) :- Orders, Admission & Hearing
	Hon'ble Mr. Justice Rajesh Kumar	(Whole Day) &	D. Ref.:- Orders, Admission & Hearing
		Friday	Cr. Appeal (D.B.):- [upto 2000]:- Hearing.
		(1 st Half)	
			Cr. Appeal (D.B.):- [Year 2013 to 2014]:- Hearing (L. Crosto do)
			(In Custody)
			• Cr. M.P. (DB)
			W.P.(Cr) arising out of preventive detention :- Orders,
			Admission & Hearing
			Tied up and Assigned matters

3	Hon'ble Mr. Justice Rongon	Monday to	Special Bench for monitoring cases involving MP &	
	Mukhopadhyay	Thursday		
	&	(Whole Day)	MLA	
	Hon'ble Mr. Justice Ambuj Nath	&	&	Matters relating to N.I.A. Act; P.M.L. Act; and P.C. Act
		Friday (1 st Half)	not assigned to any other Bench:- Orders, Admission &	
			Hearing	
			W.P. (Habeas Corpus)	
			All matters relating to Mines (including Minor Mineral)	
			[Year up till 2017] :- Fresh Filing, Orders, Admission	
			&Hearing	
			Cr. Appeal (D.B.):- Fresh Filing, Orders, Admission	
			Cr. Appeal (D.B.):- [Year 2001 to 2004]:- Hearing.	
			Cr. Appeal (D.B.):- [Year uptill 2012]:- Hearing (In)	
			Custody)	
			Cr. Appeal (D.B.):- [Year 2015 & 2016]:- Hearing (In)	
			Custody)	
			• Petitions filed u/s 389 Cr.P.C. in Cr. Appeal (D.B.) :-	
			Fresh Filing, Orders & Admission	
			Writ petitions relating to mercy petitions or applications	
			for commutation :-Fresh Filing, Orders, Admission	
			&Hearing.	
			Tied up and Assigned matters	

SINGLE BENCHES

1	Hon'ble The Chief Justice	(Friday)	Arbitration Applications filed u/s 11 of
		(After the Division	Arbitration and Conciliation Act
		Bench)	Tied –up &Assigned matters
2	Hon'ble Mr. Justice Sujit Narayan	(Friday)	A.B.A; B.A; Cr.M.P.; Cr Rev. relating to Delhi
	Prasad	(After the Division Bench)	Police Establishment Act (CBI) and P.C. Act :-
			Fresh filing, Orders, Admission & Hearing
			All matters related to Fodder Scam:- Orders,
			Admission &Hearing.
			Tied up &Assigned matters
3	Hon'ble Mr. Justice Rongon Mukhopadhyay	(Friday)	A.B.A; B.A; Cr.M.P.; Cr Rev. relating to N.I.A.
		(After the Division Bench)	Act; P.M.L. Act :- Fresh filing, Orders,
			Admission &Hearing
			Tied –up &Assigned matters
4	Sri Ananda Sen, J.	(Monday to	Criminal Writ:- Fresh Filing, Orders, Admission
		Friday) (Whole Day)	& Hearing
			A.B.AFresh filing, Orders & Admission
			Criminal Appeal (S.J) [Year 2007 to 2009]:-
			Hearing
			Tied –up &Assigned matters

5	Hon'ble Mr. Justice Rajesh Shankar	(Friday)	• WPL:- (Year- 2021 to 2025, after notice) Orders,
		(After the	Admission & Hearing
		Division Bench)	Tied –up &Assigned matters
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6	Hon'ble Mr. Justice Anil Kumar	(Monday to	Criminal Miscellaneous Petition arising out of
	Choudhary	Friday)	Section 482 Cr.P.C.:- Fresh Filing, Orders,
		(Whole Day)	Admission & Hearing
			Regular Bail:- Orders & Admission
			Acq. Appeal (S.J.); Acq. Appeal (C); Cr. Appeal
			(V):- Fresh Filing, Orders, Admission & Hearing.
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7	Hon'ble Mr. Justice Rajesh Kumar	(Friday)	 Tied –up &Assigned matters. WPS (Year 2021 to 2025 after notice) Orders,
		(After the Division	Admission & Hearing
		Bench)	Tied –up &Assigned matters.
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8	Hon'ble Mrs. Justice Anubha Rawat Choudhary	(Monday to Friday)	• First Appeal (Year from 2015 onwards) :- Fresh
	Choudhary	(Whole Day)	filing, Orders, Admission & Hearing.
		(Whole Day)	Second Appea I [Year from 2016 to 2023]:- Fresh
			filing, Orders, Admission & Hearing.
			Tied –up &Assigned matters
9	Hon'ble Mr. Justice Sanjay Kumar Dwivedi	(Monday to	• M.A. (Year from 2017 onwards) :- Fresh filing,
		Friday) (Whole day)	Orders, Admission & Hearing.
		(whole day)	C.M.P. under Article 227 of Constitution of
			India:-Fresh filing, Orders, Admission &
			Hearing.
			Second Appeal [Year 2024 onwards] :- Fresh
			filing, Orders, Admission & Hearing.
			Tied –up & Assigned matters
10	Hon'ble Mr. Justice Deepak	(Monday to	WPS & WPL [Year upto 2020]:- Orders,
	Roshan	Friday)	Admission & Hearing
		(Whole day)	WPS & WPL :-Fresh Filing
			Tied –up & Assigned matters
11	Hon'ble Mr. Justice Gautam Kumar	(Monday to	WPC (Year upto 2020) (including admitted)
	Choudhary	Friday)	contractual dues) :- Orders, Admission & Hearing
		(Whole day)	WPC Fresh filing,
			Tied –up &Assigned matters
12	Hon'ble Mr. Justice Ambuj Nath	(Friday)	• WPC (Year from 2021 to 2025 after notice)
		(After the Division	(including admitted contractual dues) Orders,
		Bench)	Admission & Hearing
			Tied –up &Assigned matters
13	Hon'ble Mr. Justice Sanjay Prasad	(Monday to	Criminal Appeal (S.J):- Fresh Filing, Orders,
		Friday)	Admission
		(Whole day)	• Criminal Appeal (S.J) [Year 2003 to 2006]:-
			Hearing
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			C. Ref; Original Criminal Miscellaneous cases
			(arising out of Company matters):- Fresh Filing,
			Orders, Admission &Hearing.
			Criminal Revision:- Fresh filing, Orders,
			Admission & Hearing.
			Tied –up &Assigned matters
14	Hon'ble Mr. Justice Pradeep Kumar	(Monday to	Tr Petn (Cvl); C.R., A.C. (SB):- Fresh Filing,
	Srivastava	Friday)	Orders, Admission & H earing.
		(Whole day)	• Second Appeal [Year up till 2015]:- Orders,
			Admission & Hearing.
			Original Criminal Miscellaneous cases (arising)
			out of Company matters):- Fresh Filing, Orders,
			Admission & Hearing
			Tr Petn (Crl); Cr. Ref:- Fresh Filing, Orders,
			Admission &Hearing
			Tied –up &Assigned matters
15	Hon'ble Mr. Justice Arun Kumar Rai	(Monday to	WPC grouping (arising out of Arbitration and
		Friday)	Conciliation Act); Company Petitions; Company
		(Whole day)	Appeals (SJ); Suits (arising out of company
			matters); Testamentary Suits; Probate and Letters
			of Administration matters:- Fresh Filing, Orders,
			Admission & Hearing.
			Arbitration Applications u/s 9 of Arbitration and
			Conciliation Act & Arbitration Appeals of value
			Conciliation Act & Arbitration Appeals of value less than Rs. 2 crores.
			less than Rs. 2 crores.
			less than Rs. 2 crores. • First Appeal (year uptill 2014) Orders, Admission
			less than Rs. 2 crores. • First Appeal (year uptill 2014) Orders, Admission & Hearing.

NOTE:

- ALL MOTIONS FOR URGENT / ORDINARY LISTING OF MATTERS SHOULD BE MADE BEFORE THE BENCH HAVING JURISDICTION TO HEAR SUCH MATTER AS PER ROSTER.
- LISTING OF C.M.P / CONT.(C) CASES SHALL BE MADE, IN THE COURT OF THE RESPECTIVE HON'BLE JUDGE(S) AGAINST WHOSE JUDGEMENT/ORDER THE CMP/ CONT.(C) HAS BEEN PREFERRED. IF THE COURT OF HON'BLE JUDGE IS NOT AVAILABE DUE TO SUPERANNUATION/TRANSFER ETC., THEN IN THAT CASE, SUCH CASES WILL BE LISTED IN THE COURT HAVING THE REGULAR ROSTER OF THE CATEGORY IN WHICH THE ORIGINAL ORDER WAS PASSED
- ALL PART HEARD MATTERS TO STAND RELEASED